## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 84(ND)/2013 RT No.29/Chd/Pb/2016 alonwith CA Nos. 44 & 45/2017.

Arun Kumar Goyal & Ors.

... Petitioners

Versus.

M/s Aar Kay Chemicals Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Ashish Bansal, Advocate for petitioners.

Ms. Tushita Ghosh Advocate with Mr. Gaurav Mehta Practising Company Secretary for respondents No.1 to 9 and 15 & 16.

List on 26.05.2017 with CP No. 146 (ND)/2012 / RT No.

27/Chd/Pb/2016.

- Sd/-

(Justice R.P. Nagrath) Member (Judicial)

May 25, 2017